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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 177/BB/2020	For admission	Sec 9 of I&B code 2016	Allegis Service(India) Pvt Ltd	Lomesh Kumar Nidumuri for Indus Law	M/s Cryptgraph Technologies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Mr. Lomesh Kumar - Petitioner

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Lomesh Kumar, Learned Counsel for the Petitioner through Video Conference. None appeared for the Respondent even though the notice is served. Post the case on **28.01.2021.**



MEMBER (T)



MEMBER (J)

Verified
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Court Officer